

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI- 15 -2020

Kalpana Bhonsle **Petitioner**

V e r s u s

State of Goa & others. **Respondents**

Adv. Ryan Menezes for the Petitioner.

Mr. G. Nagvekar, Addl. Public Prosecutor for Respondent no.1.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 21st October, 2020.

ORDER:

According to the petitioner's counsel, on the last occasion, the Court adjourned the matter by four weeks. But it seems, it has been listed today out of turn.

2. Let the matter stand over to 25/11/2020.

DAMA SESHADRI NAIDU, J.

AP/-